

F.No.A-12034/SSC/04/2016-Ad.III B
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

Ground Floor, Hudco Vishala Building,
Bhikaji Cama Place, R.K. Puram,
New Delhi, the 22nd March, 2018.

To

All successful candidates of CGLE, 2016
recommended for the post of
Inspector (Central Excise/GST, Preventive Officer, Examiner & Tax
Assistant) under CBEC. **(through CBEC's website).**

Subject:- Combined Graduate Level Examination, 2016- Extension of last
date for calling Options/Preferences from the candidates
selected for the post of Inspector (Central Excise/GST,
Preventive Officer, Examiner & Tax Assistant) under CBEC.

Sir/Madam,

Please refer to the Board's letter of even no. dated 05/03/2018
wherein, CBEC had called for the Options/Preferences from the candidates
selected for the above said posts. The candidates were allowed to exercise
their Options/Preferences by 20/03/2018.

2. It has been decided to extend the last date for receipt of
Options/Preferences. Candidates who have not submitted their
Options/Preferences are requested to submit their Options/Preferences
through e-Mail to e-Mail ID bk.manthan@nic.in in the prescribed Proforma
along-with self-attested copies of prescribed documents as per the earlier
letter dated 05/03/2018, on or before **2nd April, 2018** failing which it
would be presumed that they have no Options/Preferences.

3. It is also advised that the candidates who have already given their
Options/Preferences need not send their Options/Preferences again.

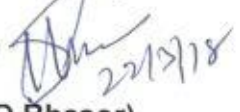
4. After successful compilation of all the options/preferences thus
received within due date, CBEC would upload the data on CBEC's website so
as to enable the candidates to view the exercised options/preferences. In
case of any discrepancy, the candidates will be given an opportunity for
rectification.


22/3/18
(एस. डी. भसोर)
(S. D. BHASOR)
उप सचिव
Deputy Secretary
वित्त मंत्रालय (राजस्व विभाग)
Ministry of Finance (Deptt. of Rev.)
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

5. ***“The appointment of the candidates shall be subject to the final outcome of the Writ Petition to be filed by the Commission before the Hon’ble High Court of Delhi against the Order dated 23/10/2017 passed by the Ld. CAT, Principal Bench, New Delhi in OA No. 2964/2017 filed by Shri Rohit Kumar and Ors/ any other litigation (OAs/WPs/SLPs), as the case may be.”***

(एस. डी. भसोर)
(S. D. BHASOR)
उप सचिव
Deputy Secretary
वित्त मंत्रालय (राजस्व विभाग)
Ministry of Finance (Deptt. of Rev.)
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

Yours faithfully,



(S.D Bhasor)
Deputy Secretary to the Govt. of India
Tele : 011-26162693

e-Mail ID on which options/preferences are to be uploaded: bk.manthan@nic.in